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f [THE MINISTER OF STEEL AND MINES (SHRI S. MOHAN KUMARA-MANGALAM): (a) and (b) There is no shortage for pig iron in the country at present. As regards finished steel, the difference between the targeted production and estimated requirement in 1972-73 is estimated to be between 0.5 to 0.8 million tonnes. The net mild steel imports during the year are also estimated to be 0.8 million tonnes. However, there may be some shortfall if the targeted production is not achieved.]

RECOGNITION OF BANGLA DESH BY CHINA

*133. SHRI CHANDRA SHE-KHAR: SHRI KOTA PUNNAIAH: SHRI SYED AHMAD: SHRIMATI SUMITRA G. KULKARNI: SHRI KRISHAN KANT:

DR. Z. A. AHMAD: SHRI D. P. SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is any move by China to recognise Bangla Desh; and

(b) if so, whether there was any talk at Dacca between Shri D. P. Dhar and Mr. Kaiser, the former Pak Ambassador in Peking ?

THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) and (b) The Government of India are not aware of any move by China to recognise Bangladesh. Discussions between Shri D. P. Dhar and Mr. Kaiser were of a confidential nature and it is not customary to reveal details of such talks.

POSTS IN THE OFFICE OF THE COAL MINES PROVIDENT FUND COMMISSIONER

*134. SHRI SURAJ PRASAD: Will the Minister of LABOUR AND RE-HABILITATION be pleased to state:

(a) the number of permanent and temporary class I and II sanctioned

f [] English translation.

posts in the office of the Coal Mines Provident Fund Commissioner;

(b) the qualifications laid down for appointment to these posts; and

(c) the number of class I and II posts lying vacant in that office for the last six months and more; and the reasons therefor?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) The number of Class I and Class II sanctioned posts of the Coal Mines Provident Fund Organisation is as follows:—

2		Perma- ment		Tempo- rary	Total	
Class I		i P	2	12	14	
Class II		۲	Nil	9	9	
				1.1	a centing	

(b) There are no recruitment rules for the post of Coal Mines Provident Fund Commissioner. The present incumbent has been appointed on deputation from the Indian Defence Accounts Service. The posts of Regional Commissioners are filled by promotion from among Assistant Commissioners. Qualifications for the posts of Assistant Commissioners and Finance Officer are laid down in Schedule II of the Coal Mines Provident Fund (Staff and Conditions of Service) Regulations, 1964. The question of framing Recruitment Rules for the remaining posts is under consideration.

(c) Two Class I posts are lying vacant for over six months. One of these posts has since been advertised and it is expected to be filled up shortly. The question of filling of the second post is under consideration.